NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.36(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016 AT 10.30 AM.

NAME OF THE PARTIES:

Shri R. Prasanth

M/s. UBC Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

P.L

NAME

DESIGNATION

SIGNATURE

Ado Bidan Chandran alongwith Adu. Aadi Susana.

2. Adv frachi Munekar- Adv for Respondent- frachi Wazalwar. N. . 1

<u>Order</u>

C.P No. 36/397-398/NCLT/MB/MAH/2014

- 1. Ld. Counsels for the both sides are present.
- 2. Since the original proceedings has been transferred to CLB New Delhi Bench, New Delhi as per the direction/order dated 05.05.2016 and the

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records are expected to be received back shortly, hence after having consultation with the parties matters is adjourned.

3. List this matter on 12th August, 2016 at 2.00 p.m. for hearing.

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M. K. SHRAWAT Member (Judicial)

Dated: 12th July, 2016.